

**DIVISION BENCH**

**ITEM NO.9**

**NATIONAL COMPANY LAW TRIBUNAL  
ALLAHABAD BENCH  
PRAYAGRAJ**

**IA NO.278/2024 & IA NO.279/2024 IN CP (IB) No.29/ALD/2022**

**CORAM:**

- 1. SHRI PRAVEEN GUPTA,  
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI ASHISH VERMA,  
HON'BLE MEMBER (TECHNICAL)**

**Date of Order: 7<sup>th</sup> June, 2024**

**Attendance-Cum-Order Sheet of the Hearing.**

<b>NAME OF THE COMPANY</b>	<b>M/S HI-TECH STEEL SERVICES LTD V/S CONTEXUS RESOURCE MANAGEMENT PVT LTD</b>
<b>UNDER SECTION</b>	<b>9 IBC (IN CIRP)</b>

**COUNSEL APPEARED THROUGH PHYSICAL/ VIRTUAL HEARING:**

Sh. Maneesh Kumar, Adv.

*: For the Applicant/ RP, Mr. Sumit Shukla  
present in person*

**ORDER**

**IA NO.278/2024**

Ld. Counsel representing the Applicant/ RP along with the RP is present through VC.

- 1. This is a 7<sup>th</sup> Progress Report filed on behalf of the RP. The same is taken on record, subject to just exceptions.**
- 2. Accordingly, IA No.278/2024 stands disposed off.**

**IA NO.279/2024**

- 1. This is an exclusion application filed by the RP seeking exclusion of the time period due to the pendency of some applications, allegedly on the ground that the assets of the Corporate Debtor are not being handed over to the RP, due to impediments created by the Directors of the Ex-Management.**
- 2. The other applications in this context are already fixed for hearing on 14.06.2024, let the present application be also heard together with the other applications.**
- 3. Let the matter to come up on 14<sup>th</sup> June, 2024.**

**-Sd-**

**(Ashish Verma)  
Member (Technical)**

**-Sd-**

**(Praveen Gupta)  
Member (Judicial)**

**7<sup>th</sup> June, 2024**

*Kavya Prakash Srivastava  
(Stenographer)*